

Company: Sol Infotech Pvt. Ltd. Website: www.courtkutchehry.com

Printed For:

Date: 16/11/2025

(2023) 11 AHC CK 0017

Allahabad High Court, Lucknow Bench

Case No: Criminal Appeal No. - 766 Of 2000

Phullan And 3 Others APPELLANT

۷s

State Of U.P. RESPONDENT

Date of Decision: Nov. 9, 2023

Acts Referred:

• Code Of Criminal Procedure, 1973 - Section 207, 313

• Indian Penal Code, 1860 - Section 34, 307, 308

• Arms Act, 1959 - Section 25

• Evidence Act, 1872 - Section 27

Hon'ble Judges: Renu Agarwal, J

Bench: Single Bench

Advocate: Imtiyaz Murtaza, Sumit Kumar Srivastava

Final Decision: Dismissed

Judgement